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Support to new SHP project in private/co-operative/joint sector:

Areas	Upto 25 MW
N E Region, J and K, H.P. and	1.5 crore/ MW limited to '5.00 crore per
Uttarakhand (Special Category States)	project
Other States	1.0 crore/ MW limited to '5.00 crore

4. Biomass Power and Bagasse Cogeneration Projects:

Private Joint/Cooperative/Public Sector Sugar Mills:

	Special Category	Other States
	and NE States	
Biomass Power projects	₹ 25 lakh per MW*	₹ 20 lakh per MW*
Bagasse Co-generation	₹ 18 lakh per MW*	₹ 15 lakh per MW*
Co-generation projects by		
cooperative/ public sector		
sugar mills		
40 bar and above	₹ 40 lakh	₹ 40 lakh
60 bar and above	₹ 50 lakh	₹ 50 lakh
80 bar and above	₹ 60 lakh	₹ 60 lakh
	Per MW of	Per MW of surplus
	surplus power (maximum	power (maximum
	support	support of ₹ 6.0 crore
	₹ 6.0 cr / project)	per project)

^{*}Maximum support of ₹ 1.50 crore per project.

5. Waste to Energy Projects:

Type of Waste Central Financial Assistance

Municipal Solid Waste ₹2.00cr./ MW, Max. Support 10 Cr./ project.

Urban Waste ₹2.00cr./ MW, Max. Support 5 Cr./ project.

Industrial waste ₹0.20cr to ₹1.00cr/ MW, Max.

Support ₹5.00cr/ project.

Generation of clean energy

1196. SHRI BAISHNAB PARINDA: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) Government action plan to speed up generation of clean energy in the country;
- (b) whether it is proposed to grant certain incentives to the industry which shows interest in this sector;
- (c) the action plan to exploit wind energy in areas which have a good potential in such power sector; and
 - (d) how the Government has succeeded in taping such resources?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) Pursuant to the section 86 (1) (e) of the Electricity Act 2003, the State Electricity Regulatory Commissions have issued Renewable Purchase Obligation (RPO) regulations specifying share of renewable energy in the electricity mix. In addition, as per the National Electricity Policy, such percentage for purchase of power from renewable energy sources is to be increased progressively. State-wise, year-wise RPOs are given in Statement.

Further, in order to evacuate renewable power from generation points to the load centre a Green Energy Corridor projects is under implementation in renewable resource rich States.

- (b) The Government is providing a range of fiscal and financial incentives for promotion of renewable energy under various schemes. These include capital and/or interest subsidy, 100 per cent tax holiday on the earnings for 10 years, generation based incentive, accelerated depreciation, financing solar rooftop systems as part of home loan, and concessional excise and custom duties, preferential tariff for power generation from renewables and National Clean Energy Fund (NCEF) support for onlending to viable renewable energy projects by Indian Renewable Energy Development Agency (IREDA). In addition, foreign direct investment up to 100 per cent under the automatic route is permitted.
- (c) The Government is promoting wind power projects through private sector investment by providing fiscal and promotional incentives including Generation Based Incentive (GBI) for the projects not availing Accelerated Depreciation benefit, under which ₹ 0.50 per unit of electricity generated is provided with a ceiling of ₹ 1.00 crore per MW. Further, technical support including wind resource assessment and identification of potential sites is provided by the National Institute of Wind Energy (NIWE), Chennai.
- (d) Continued focus and evolving policy and programme regime has helped in achieving an installed capacity of around 34 GW renewable power by 31 January 2015. It represents around 13 per cent in total electricity generation installed capacity in India.

Statement
State-wise Renewable Purchase Obligation

State	Renewable Energy Source	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22
1.	2	3	4	5	6	7	8	9	10	11
Andhra	Non-Solar	5.45%	6.80%							
Pradesh	Solar	0.15%	0.20%							
	TOTAL	5.60%	7.00%							
Arunachal	Non-Solar	5.45%	6.80%							
Pradesh	Solar	0.15%	0.20%							
	TOTAL	5.60%	7.00%							
Assam	Non-Solar	5.40%	6.75%							
	Solar	0.20%	0.25%							
	TOTAL	5.60%	7.00%							
Bihar	Non-Solar	4.00%	4.25%							
	Solar	0.50%	0.75%	1.00%	1.25%	1.50%	1.75%	2.00%	2.50%	3.00%
	Total	4.50%	5.00%							
Chhattisgarh	Non-Solar	3.75% (Biomass) and 2% other RE	3.75% (Biomass) and 2.25% other RE							

	TOTAL	10.25%	10.25%	11.25%	12.25%	13.50%	14.75%	16%	17.50%	19.00%
Pradesh	Solar	0.25%	0.25%	0.25%	0.25%	0.50%	0.75%	1.00%	2.00%	3.00%
Himachal	Non-Solar	10.00%	10.00%	11.00%	12.00%	13.00%	14.00%	15.00%	15.50%	16.00%
	TOTAL	3.00%	3.25%	3.50%	3.75%	4.00%	4.50%	4.75%	5.00%	5.50%
	Solar	0.10%	0.25%	0.75%	1.00%	1.25%	1.50%	2.00%	2.50%	3.00%
Haryana	Non-Solar	2.90%	3.00%	2.75%	2.75%	2.75%	3.00%	2.75%	2.50%	2.50%
	TOTAL	7.00%	8.00%	9.00%	10.00%					
	Solar	1.00%	1.25%	1.50%	1.75%					
Gujarat	Non-Solar	6.00%	6.75%	7.50%	8.25%					
	TOTAL	3.00%	3.30%	3.55%	3.95%	4.30%	4.65%	5.10%	5.50%	6.00%
(Goa and UT)	Solar	0.40%	0.60%	0.85%	1.15%	1.50%	1.85%	2.20%	2.60%	3.00%
JERC	Non-Solar	2.60%	2 .70%	2.70%	2.80%	2.80%	2.80%	2.90%	2.90%	3.00%
	TOTAL	4.80%	6.20%	7.60%	9.00%					
	Solar	0.20%	0.25%	0.30%	0.35%					
Delhi	Non-Solar	4.60%	5.95%	7.30%	8.65%					
	TOTAL	6.25%	6.75%	7.25%						
	Solar	0.50%	0.75%	1.00%						

Unstarred Questions

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1	2	3	4	5	6	7	8	9	10	11
Jammu and Kashmir	Non-Solar Solar	4.75% 0.25%	5.25% 0.75%	6.00% 1.50%	7.00% 2.00%					
	TOTAL	5.00%	6.00%	7.50%	9.00%					
Jharkhand	Non-Solar	3.00%	3.00%	3%						
	Solar	1.00%	1.00%	1%						
	TOTAL	4.00%	4.00%	4.00%						
	Non-Solar	10% and	10% and							
		7%	7%							
	Solar	0.25%	0.25%							
	TOTAL	10.25% and	10.25% as	nd						
	(Discoms only)	7.25%	7.25%							
Kerala	Non-Solar	3.95%	4.25%	4.55%	4.85%	5.15%	5.45%	5.75%	6.05%	6.35%
	Solar	0.25%	0.25%	0.25%	0.25%	0.25%	0.25%	0.25%	0.25%	0.25%
	TOTAL	4.20%	4.50%	4.80%	5.10%	5.40%	5.70%	6.00%	6.30%	6.60%
Madhya	Non-Solar	4.70%	6.00%							
Pradesh	Solar	0.80%	1.00%							
	TOTAL	5.50%	7.00%							

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Maharashtra	Non-Solar	8.50%	8.50%	8.50%	
	Solar	0.50%	0.50%	0.50%	
	TOTAL	9.00%	9.00%	9.00%	
Manipur	Non-Solar	4.75%	4.75%		
	Solar	0.25%	0.25%		
	TOTAL	5.00%	5.00%		
Mizoram	Non-Solar	14.75%	14.75%		
	Solar	0.25%	0.25%		
	TOTAL	15.00%	15.00%		
Meghalaya	Non-Solar	0.60%	0.60%		
	Solar	0.40%	0.40%		
	TOTAL	1.00%	1.00%		
Nagaland	Non-Solar	7.75%	7.75%		
	Solar	0.25%	0.25%		
	TOTAL	8.00%	8.00%		
Odisha	Non-Solar	5.80%	6.25%	6.70%	
	Solar	0.20%	0.25%	0.30%	
	TOTAL	6.00%	6.50%	7.00%	

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1	2	3	4	5	6	7	8	9	10	11
Punjab	Non-Solar	3.37%	3.81%							
	Solar	0.13%	0.19%							
	TOTAL	3.50%	4.00%							
Rajasthan	Non-Solar		7.50%	8.20%	8.90%					
	Solar		1.50%	2.00%	2.50%					
	TOTAL		9.00%	10.20%	11.40%					
Tamil Nadu	Non-Solar	8.95%	9.00%	9.00%						
	Solar	0.05%	2.00%	2.00%						
	Total	9.00%	11.00%	11.00%						
Tripura	Non-Solar		1.45%	1.65%	1.85%					
	Solar		1.05%	1.10%	1.15%					
	TOTAL		2.50%	2.75%	3.00%					
Uttarakhand	Non-Solar	6.00%	I.700%	8.00%	9.00%	11.00%				
	Solar	0.05%	0.075%	0.10%	0.30%	0.50%				
	TOTAL	6.05%	7.08%	8.10%	9.30%	11.50%				
Uttar Pradesh	Non-Solar	5.00%	5.00%							
	Solar	1.00%	1.00%							
	TOTAL	6.00%	6.00%							
West Bengal	Non-Solar	3.90%	4.35%	4.80%	5.25%	5.70%	6.60%	7.50%		
	Solar	0.10%	0.15%	0.20%	0.25%	0.30%	0.40%	0.50%		
	TOTAL	4.00%	4.50%	5.00%	5.50%	6.00%	7.00%	8.00%		

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Written Answers to

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Unstarred Questions